

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 5th August, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 411/2016	Tree Protection Team Vs. Tej Singh Yadav & Ors.	Mr. Siddhartha Singh, Applicant in person
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 88/2016 (M.A. No. 180/2016)	Nandan Singh Bora Vs. Union of India & Ors.	Dr. Sudhir Bisla, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rahul Verma, AAG for R-3 to 7 & 9 Mr. Mukesh Verma, Adv. for R-8
3.	Original Application No. 90/2016 (M.A. No. 186/2016)	Chander Mohan Uppal Vs. State of U.P. & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 3 Mr. Ankit Verma, Adv. for R-4 Mr. B. V. Niren, Adv. (LC)
4.	Original Application No. 223/2016 (M.A. No. 748/2016)	Nizamuddin West Association (Regtd.) Vs. Union of India & Ors.	Mr. Kamlesh K. Mishra, Adv. for Applicant Ms. Sakshi Popli, Adv. for R-1 Mr. Sumeet Pushkarna, Adv. for DJB Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Narender Pal Singh & Mr. Dinesh Jindal, LO for R-5 Ms. Tanya Agarwal, Adv. for Applicant in M.A. No. 748/2016
5.	Original Application No. 301/2016	Shailesh Singh Vs. M/s C. L. Gupta Exports Pvt. Ltd. & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh for Applicant Mr. S. A. Zaidi, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-2 Mr. Rajkumar, Adv. with Ms. Niti Choudhary, LA for CPCB Mr. B. V. Niren, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-5
6.	Original Application No. 326/2016 (M.A No. 608/2016)	Rahul Chauhan Vs State of Haryana & Ors.	Mr. Tarun Verma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4
7.	Original Application No. 372/2016 (M.A. No. 715/2016)	Pankaj Gas Cylinders Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. B. Mahapatra, Adv. for DPCC

FOR HEARING

8.	Original Application No. 162/2015 (M.A. No. 664/2015 & M.A. No. 404/2016)	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Vishwendra Verma, Adv. for MoEF Mr. Rajkumar, Adv. for R-2 Mr. V. K. Shukla, Adv. for R-3 Ms. Savitri Pandey, Adv. for R-5, 9 to 11 & 46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anip Sachthey, Adv. for R-12-17 & 22-28 Mr. Rajul Shrivastav, Adv. for R-18 Mr. B. Veera Swamy, Adv. for R-19 Mr. G. Venkateswara Rao, Adv. for R-20 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Shashank Manish, Adv. for R-33 & 36 Mr. Syed S. Hussain Rizvi for R-34, 35 & 40 Mr. Rajat Jariwal, Adv. for R-37 Mr. Pradeep Misra, Adv. for R-38 & 39 Mr. Nitin Mishra, Adv. for R-41 Mr. Pawan Upadhay, Adv. for R-42 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Shekhar G. Devasa, Adv. Mr. Sahil Narang, Adv.
9.	Original Application No. 479/2015 (M.A. No. 1097/2015 & M.A. No. 1137/2015)	Manoj Kumar Misra Vs. NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 7 Mr. Abhishek Yadav, Adv. for R-2 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for R-3 Mr. Krishan Kumar Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-5 Mr. Biraja Mahapatra, Adv. for R – 6
10.	Original Application No. 42/2016	Rajeev Rai Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Piyush Choudhary, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Dharendra K. Yadav, Adv. for R-2, 3 & 6 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Mr. Vinod Kumar, Adv. for R-5

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